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Title: Need to include irrigation projects/schemes in Nandurbar Parliamentary Constituency under ISBIG Scheme -laid.

DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR): Everyone is aware of the fact that irrigation is necessary in traditional agriculture to overcome droughts and scarcity of rainfall. It is also a fact that irrigation has played important role in transforming the crop cultivation and better vield. My Parliamentary Constituency Nandurbar is located geographically in the Narmada and Tapti river basins. Govt. has constructed various barrages, dams and launched projects like Prakasha Barrage, Sarangkheda Barrage, Shivam Medium Project, Nagan Medium Project, Lift irrigation schemes etc. which are storing water for years. But due to inadequate funds, construction of canals and distribution channels could not be completed. We are facing drought like situation for many years. This area is mostly Tribal Area and the land holding

of the people is very less. Proper irrigation facilities in all the Blocks of Nandurbar can bring tremendous changes. So, I request Hon'ble Minister of Jal Shakti, Government of India to kindly consider all the listed projects/lift irrigation schemes to be included in the Incentivization Scheme for Bridging Irrigation Gap as a special case and issue necessary directives to the concerned for sanction of funds at the earliest.